ITEM NO.15 COURT NO.13 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1093/2024

SONIA DAGA **Appellant(s)**

VERSUS

THE STATE OF UTTAR PRADESH & ANR. **Respondent(s)**

(IA No. 27816/2026 - EXTENSION OF TIME)

Date : 29-10-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Dr. Manish Singhvi, Sr. Adv.
Mr. D. K. Devesh- 2275, AOR
Mr. Apurv Singhvi, Adv.
Ms. Shalini Haldar, Adv.

For Respondent(s): Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar- 2779, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

Mr. Rohit Amit Sthalekar, AOR
Mr. Siddhant Singh, Adv.
Mr. Shubham Rajhans, Adv.
Mr. Prakhar Shukla, Adv.
Mr. Udit Bharadwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Petitioner has filed an affidavit pursuant to our order dated 31.08.2026 which we have perused.

2. As per the said affidavit, mediation has failed.

3. Notice has already been issued in this case with an interim stay.

4. We would like to hear the matter on merit.

Signature Not Verified
Digitally signed by ABHINAV KUMAR
Date: 2026.10.30 16:45:20 IST
Reason:

5. List on 21.01.2027.

6. Interim stay granted vide order dated 05.02.2021 shall continue until further orders.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)